

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.206  
CP 46 of 2017

**Proceedings under Section 241-242-243 of Co. Act, 2013**

**IN THE MATTER OF:**

Internex Poly Pvt Ltd

.....Applicant

V/s

Gangotri Infrastructure Pvt Ltd & Ors

.....Respondent

**Order delivered on: 18/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Vidhi Chikhal, Adv.

For the Respondent :

**ORDER**

List for further consideration on 01.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**